

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1915**  
TO BE ANSWERED ON 11.12.2024

**MISSION VATSALYA**

1915. DR. MEDHA VISHRAM KULKARNI:

Will the Minister of Women and Child Development be pleased to state:

- (a) the aims and objectives of Mission Vatsalya and whether it is achieving its desired goals for child welfare, especially children living in difficult circumstances;
- (b) if so, the details thereof; and
- (c) the total number of children adopted and children living in institutional care in the year 2023-24?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SAVITRI THAKUR)

(a) & (b): The Mission Vatsalya Scheme is a Centrally Sponsored Scheme which is implemented by the States/ Union Territories (UTs) with the aim to support Children in Need of care and Protection (CNCP) and Children in Conflict with Law (CCL). The objective of Mission Vatsalya is to ensure that the best interests of children are always taken care of while designing the projects/ programmes. The objectives include establishing essential services, emergency outreach services for children and include strengthening of institutional and non-institutional care services. The Child Care Institutions (CCIs) established under the Mission support, *inter-alia*, age-appropriate education, access to vocational training, recreation, health care and counselling.

The funds are shared between the Centre and States in the ratio of 60:40 for all States and UTs with legislature except the North-Eastern States and Hilly States - Himachal Pradesh and Uttarakhand and UT of Jammu & Kashmir, where the cost sharing is in the ratio of 90:10. In Union Territories without legislature, 100% cost is borne by the Central Government.

Under the Mission, 2450 CCIs have been supported during FY 2023-24 for providing institutional care services to children. Total 1,21,861 children were supported for Non-Institutional care. The scheme supported 62,594 children for institutional care during FY 2023-24. Presently, there are 762 District Child Protection Units, 781 Child Welfare Committees and 774 Juvenile Justice Boards in the States/ UTs.

(c): 3580 children were adopted In-country and 449 children were adopted Inter-country during FY 2023-24.

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